- ed 18,133 acres during 1973-74 to 1977-78 for release by Orissa Government.
- (b) 11,517 acres have been so far actually released by Orissa Government as follows: —

1975-76	٠	٠	. 2,612 acres		
1976-77	٠. ـ			5,382	,,
85-5591				3,973	••

- (c) 1,307 families have so far been resettled (of which 1070 recently deserted) from out of 7569 acres of reclaimed land.
- (d) Release of the remaining 6,616 acres and requisition of additional 21,867 acres approximately are expected to be completed within the next 2-3 years.
- (e) About 9,693 families can be settled on the land thus remaining to be released and also those to be reclaimed and allotted.

Submission of proposals by India and Bangladesh for augmentation of dry season flow of the Ganga

628. SHRI KALYAN ROY: SHRI BHOLA PRASAD:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply to Starred Question 55 given in the Rajya Sabha on the 22nd February, 1978 and state:

- (a) whether the Governments of India and Bangladesh have submitted their proposals for the augmentation of the dry season flow of the Ganga;
 - (b) if so, what are the details thereof;
- (c) whether the proposals have been studied by the Indo-Bangladesh Joint Rivers Commission;
- (d) if so, when and what is the outcome thereof;

- (e) whether Government have received reports either from the West Bengal Government or from the Calcutta port authorities to the effect that salinity of water in and around Calcutta and difficulties of Calcutta port have considerably increased since the Farakka Agreement; and
- (f) if so, what steps Government propose to take to tackle the problem in consultation with the West Bengal Government?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (d) The Governments of India and Bangladesh have exchanged proposals for augmentation of the dry season flows of the Ganga. The Indian proposal is to link the Brahmaputra with the Ganga at Farakka, to be supplemented when necessary by storage reservoirs in the Brahmaputra-Meghna System, and the Bangladesh proposal is to create storage reservoirs in the Ganga system. These proposals are to be discussed at the next meeting of the Commission which is scheduled to be held in May Or June, this year.

- (e) No such report has been received.
- (f) Does not arise.

Upper Division Clerks in the Kendriya Vidyalaya Sangathan

- 629. SHRI AMARPROSAD CHA-KRABORTY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:
- (a) whether it is a fact that some Upper Division Clerks were appointed in 1976 on ad-hoc basis for the offices of the Kendriya Vidyalaya Sanga-than all over the country; and
- (b) if so, what are the prospects/incentives given to them? -

[10 MAY 1978]

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI MATI RENUKA DEVI BARKATAKI): (a) and (b) A statement is attached.

Statement

Upper Division Clerks in the Kendriya Vidyalaya Sangathan Yes, Sir.

(a) Ad-hoc appointments of Upper Division Clerks in the Kendriya Vidyalaya Sangathan are made when suitable candidates are not available through the regular channels prescribed for appointment in the Recruitment Rules. The services of such ad-hoc Upper Division Clerks are dispensed with as soon as regular candidates join duty. The Upper Division clerks who are working on ad-hoc basis are also considered for appointment to the post of Upper Division Clerks on regular basis if they apply for this cost in response to open advertisement and if they fulfil the requisite educational qualifications and are within the prescribed age limit.

630. [Transferred to the llth May, 1978.]

Cold drink "77

631. SHRI PRAKASH MEHROTRA:

-. SHRIMATI HAMIDA HABIB-ULLAH:

> SHRI SAWAISINGH SISODIA: SHRI GURUDEV GUPTA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state the amount of profits earned or losses incurred on account of the manufacture of cold drink "77" since its manufacture?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): Modern Bakeries, who have been entrusted with the production and marketing of composition for production of beverage "77", are not directly selling this soft drink. They only supply the composition for production of this beverage to the bottlers who are marketing the soft drink. As the company has to meet considerable expenditure on initial publicity of the drink, the operations till March, 1978 may result in a loss of about Rs. 3.87 lakhs.

Emergency services in the Homoeopa thic and Ayurvedic dispensaries in Delhi

632. DR. V. P. DUTT: SHRIMATI SAROJ KHAPARDE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

whether there are any emergency services in any of the Homoeopathy and Ayurvedic dispensaries functioning under the C.G.H.S. in Delhi;

- (a) if so, what are the details thereof; and
- (b) if the answer to part (a) above be in the negative, what are the reasons therefor and by when emergency services in these dispensaries are proposed to be provided?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) to (c) There are no emergency services in the Homoeopathy and Ayurvedic dispensaries under C.G.H.S. Delhi at present. The question of providing such services during off hours in the day time in one Ayurvedic and one Homoeo-